

(d) if so, the details of the guidelines/instructions issued by Government in this regard; and

(e) to what extent it would stabilise the prices of all essential commodities?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI RAO BIRENDRA SINGH): (a) to (d) The strengthening and streamlining of the Public Distribution System is a continual process. The Central Government has advised the State Governments/UT Administrations from time to time among other things, (i) to increase the coverage of population by opening of new Fair Price Shops (FPS) or using mobile vans in the areas which are unserved or underserved, (ii) to increase the commodity coverage; (iii) to evolve an effective coordination system among various agencies engaged in PDS; (iv) to organise sale of PDS items in haats in Tribal areas; (v) to set up advisory/Vigilance Committees at various levels; (vi) to monitor the availability of PDS items to consumers at field levels and (vii) to enforce strictly the provisions of Essential Commodities Act and similar other legislation to curb malpractices.

(e) Provision of essential commodities to the entire country through PDS at more or less stable prices has a significantly anti-inflationary effect

Scrapping of the Haldia Fertilizer Project

*131 **SHRI P. K. KUNJACHEN** Will the Minister of AGRICULTURE be pleased to state:

(a) who were involved in the finalisation of the Hindustan Fertilizer Corporation's Rs 550 crores Haldia Fertilizer Project now to be scrapped, been fixed on any one of them for dereliction of duty and squandering public money and for sabotaging developmental process, and

(b) whether any responsibility and squandering public money and for sabotaging developmental process; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPTT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHADUR SINGH): (a) The Haldia fertilizer Project was formulated by the Fertilizer Corporation of India and approved by the Government. No decision has been taken to scrap the project.

(b) and (c) Do not arise

Pollution due to rice production

*132 **SHRI KRISHAN LAL SHARMA:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that rice cultivation in the country is creating more pollution at present.

(b) if so, whether Government have analysed the reasons thereof and if so, the details thereof; and

(c) the steps Government propose to take to check without pollution affecting the production of rice,

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE AND TOURISM (SHRI DEVI LAL):

(a) Sir, there is presently no experimental evidence to show that rice cultivation increases pollution.

(b) and (c) Does not arise

दिल्ली में अनधिकृत बस्तियों को नियमित किया जाना

*133 **श्रीमती सूर्यकांता पाटील :**
क्या शहरी विकास मंत्री यह बताने की दृष्टा करेगे कि :

(क) क्या यह सच है कि दिल्ली की अनधिकृत कालोनियों के निवाशियों के एक प्रतिनिधिमंडल ने सरकार को हाल ही में एक अभ्यावेदन दिया है जिसमें यह अनुरोध किया गया है कि दिसम्बर, 1990 तक बसायी गयी कालोनियों को नियमित किया जाये ;